

DOCTORS

25. **Dr. Ram Subhag Singh:** Will the Minister of Health be pleased to state:

(a) whether any Indian doctors have been sent abroad for specialized training in hospitals since January, 1950;

(b) if so, to which country or countries they have been sent; and

(c) what is their total number?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) Mainly to the U. K., U.S.A. and Canada and occasionally to the countries of Europe, New Zealand and Philippines.

(c) 87.

JUTE AND COTTON MILLS

26. **Shri K. K. Basu:** (a) Will the Minister of Labour be pleased to state the numbers of the jute and cotton mills in West Bengal where the Minimum Wages Act is enforced?

(b) Have Government any machinery to check up the working of Labour Legislation?

(c) Do Government get regular report from the State Governments about the working of labour laws in the States?

The Minister of Labour (Shri V. V. Giri): (a) Employments in Jute and Cotton mills are not covered by the Minimum Wages Act, 1948.

(b) The enforcement of labour laws in the State sphere is, in most cases, the responsibility of State Governments. So far as is known, these Governments have set up adequate machinery as required by various enactments for their effective implementation. In the Central sphere the Acts are administered through the Labour Relations Machinery and organisations under the Chief Inspector of Mines, Chief Adviser, Factories or through autonomous bodies like the Controller of Emigrant Labour, Director-General of the Employees State Insurance Corporation, Coal Mines Welfare Commissioner, Mica Mines Labour Welfare Commissioner and the Coal Mines Provident Fund Commissioner. The State Governments are required to appoint Inspectors and Claims Officers under the Minimum Wages Act, 1948, and to frame Rules under Section 30 for carrying out the purposes of the Act. These Rules have been framed mostly on the basis of model Rules circulated by the Central Government.

(c) Yes.

RAILWAY ADVERTISEMENTS

27. **Shri K. K. Basu:** Will the Minister of Railways be pleased to state:

(a) the names of the Daily Newspapers, State-wise, where Railway advertisements are published;

(b) on what basis the papers are selected; and

(c) who is the selecting authority?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The names of the Daily Newspapers, State-wise, in which railway advertisements are published are as follows:-

Uttar Pradesh:

- (1) Leader.
- (2) Amrit Bazar Patrika.
- (3) National Herald.
- (4) Pioneer.
- (5) Telegraph.
- (6) A.J.
- (7) Bharat.
- (8) Jagran.
- (9) Navjivan.
- (10) Pratap.
- (11) Sainik.
- (12) Sandesh.
- (13) Sanmarg.
- (14) Sansar.
- (15) Swatantra Bharat.
- (16) Vishwamitra.
- (17) Haq.
- (18) Qaumi Awaz.
- (19) Amrita Patrika.

Assam:

- (1) Assam Tribune.
- (2) Nutun Assmiya.

Bihar:

- (1) Indian Nation.
- (2) Searchlight.
- (3) Aryavarta.
- (4) Pradeep.
- (5) Rashtravani.
- (6) Navrashtra.
- (7) Vishwamitra.
- (8) Sadai-e-am.
- (9) Sathi.

West Bengal:

- (1) Amrit Bazar Patrika.
- (2) Hindustan Standard.
- (3) Statesman.